



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.09.2023

NOTICE

Please take notice that the following matters listed in Court of Chairperson on 14.09.2023 at 02:00 PM will not be taken up. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 975 of 2022 (PH)	UV Asset Reconstruction Company Ltd. Vs. Electrosteel Castings Ltd.	14.09.2023	04.10.2023
2.	Comp. App. (AT) (Ins) No. 1184 of 2022 & I.A. No. 3573 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	14.09.2023	21.09.2023
3.	Comp. App. (AT) (Ins) No. 1186 of 2022 & I.A. No. 3578 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	14.09.2023	21.09.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar